

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 12th January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. D.K.AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 117/2014 (CZ) (M.A. No.356/14) (M.A. No.619/14) (M.A. No.730/15)	Dr. Subhash C. Pandey <i>(Sewage Water Irrigation)</i> Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
2.	Original Application No. 326/2014(CZ)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv Mr. Sachin K Verma Adv.	
3.	Original Application No. 16/2015 (CZ) (M.A.No.295/15) (M.A.No.475/15)	Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors.	Mr. Om S. Shrivastav, Adv. Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv.	
4.	Original Application No. 57/2015 (CZ) (M.A.No.457/15) (M.A.No.458/15) (M.A.No.459/15) (M.A.No.592/15) (M.A.No.593/15)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
5.	Original Application No. 158/2014(CZ) (M.A.No.328/15) (M.A.No.481/15)	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv. Mr. Sachin K. Verma, Adv. R-1 to 7	
6.	Original Application No. 163/2014(CZ) (M.A.No.327/15) (M.A.No.479/15) (M.A.No.604/15)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Kamlesh Mandloi Adv. Mr. Shrey Raj Saxena, Adv.	
7.	Original Application No. 159/2013(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv.	

	(M.A.No.480/15) (M.A.No.502/15) (M.A.No.503/15) (M.A.No.572/15)		Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. S.K.Lal, Adv. for MoEF	
8.	Original Application No.131/15(CZ) (M.A.No.796/15) (M.A.No.797/15) (M.A.No.841/15) (M.A.No.10/16)	Ramzan Sheikh Vs. State of M.P & 4 Ors	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv. Mr. Rohit Sharma, Adv.	
9.	Original Application No. 104/2015(CZ) (M.A.No.810/15)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 133/2015(THC) (W.P.No.12048/15)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.		
11.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
12.	Original Application No. 314/2014(THC)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sajid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Godha, Adv.	
13.	Original Application No. 100/2015(CZ)	Dinesh Joshi Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Akshya Pare, Adv. Ms. Parul Bhadoria, Adv.	
14.	Original Application No. 61/2015 (CZ) (M.A.No 658/15) (M.A.No 675/15) (M.A.No 762/15) (M.A.No 801/15)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Manish Vishwakarma, Adv.	

			Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv.	
FOR COMPLIANCE				
15.	Original Application No. 264/2014 (THC) (M.A.No.564/14) (M.A.No.637/15)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv.	
16.	(M.A.No.19/16) (M.A.No.20/16) Original Application No. 313/2014 (CZ) (M.A.No.493/15) (M.A.No.494/15) (M.A.No.726/15) (M.A.No.800/15)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv. Mr. Shantanoo Saxena, Adv.	